

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – 1**

ITEM No. 137 - IA/405(AHM)2022  
In  
IA 794 of 2020  
ITEM No. 138 - IA/51(AHM)2023  
In  
**CP(IB) 171 of 2017**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

IFCI Ltd

.....Applicant

V/s

RMOL Engineering and Offshore Ltd

.....Respondent

**Order delivered on: 17/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

Mr. Chaitanya Patel, Advocate for the Applicant in IA/405(AHM)2022

Mr. Jigar Bhatt, Liquidation in Person

Ms. Manvi Damle, Advocate for Mr. Maulik Nanavati, Advocate for IFCI Limited  
(Respondent) in IA/405(AHM)2022

Mr. Manish Jha, Advocate for the Applicant/Erstwhile RP Mr. S Gopalakrishnan in  
IA/51(AHM)2023.

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in  
post-lunch session, matter stands adjourned to 10.07.2023.

-SD-

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**

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